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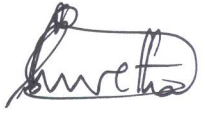
NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/ /2016
PETITION NUMBER : TCP/163/2016
NAME OF THE PETITIONER(S) : Arti Meenakshi Muthiah
NAME OF THE RESPONDENT(S) : M/s MCTM Global Investments Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	TK BHASKAR PRIYADARSHINI - N SHWETHA YASUDEVAN	counsel for petitioner/ applicant	
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2	KARTHA SURANA, PCS	counsel for Respondent. R1 - R4	
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ORDER

Counsels representing both parties are present and reported that there is a chance of settlement between the parties for which they sought some time to submit the outcome of negotiations. Put up on **28.11.2016 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)